

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No. 77/230/HDB/2017
NAME OF THE COMPANY	Karvy Fintech Pvt Ltd
NAME OF THE PETITIONER(S)	Karvy Consultants Ltd, Karvy Computershare Pvt Ltd
NAME OF THE RESPONDENT(S)	Karvy Fintech Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for VS Raju for Applicants	Advocate	Vbajur1@gmail.com 9849120942	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao for Respondent	CLK	9848747800	

Heard Shri. V.B. Raju learned counsel for the petitioner and Shri. B. Appa Rao, CGSC for the respondent and made submissions with regard to the prior approval takes from SEBI vide letter dated 31.08.2017, Bench also sought some clarifications. Post the case on 03.11.2017.



Member (Technical)



Member (Judicial)